## GOVERNMENT OF INDIA TRIBAL AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:3268 ANSWERED ON:31.08.2012 ATROCITIES COMMITTED AGAINST TRIBALS Ponnam Shri Prabhakar

## Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether the Government has reviewed the implementation of Scheduled Castes (SCs) and Scheduled Tribes (STs) (Prevention of Atrocities) Act, 1989 including atrocities committed against tribals in violation of Scheduled Tribes and other Traditional Forest Dwellers (Recognition of Forest Rights) Act, 2006;

(b) if so, the details thereof, States/UT-wise during each of the last three years and the current year particularly in Andhra Pradesh;

(c) if not, the reasons therefor; and

(d) the number of such cases reported during each of last three years and the current year, State/UT-wise including Andhra Pradesh?

## Answer

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI MAHADEO SINGH KHANDELA)

(a) to (c): According to Ministry of Social Justice & Empowerment, a committee has been constituted to consider the matter concerning amendments in the Scheduled Castes (SCs) and Scheduled Tribes (STs) (Prevention of Atrocities) Act, 1989 on the basis of the views given by the State Governments/Union Territory Administrations and concerned Central Ministries in this regard.

(d): According to the National Crime Records Bureau, State/Union Territories wise (including Andhra Pradesh) number of cases registered, cases, charge-sheeted, cases convicted, persons arrested, persons convicted for atrocities committed against STs during 2009-2011 are enclosed at the Annex. Information pertaining to the year 2012 is not available with National Crime Records Bureau.